

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 05
(IB)-530(PB)/2018

IN THE MATTER OF:

| | | |
|---------------------------------------|------|------------------------|
| Bank of India | | Applicant / petitioner |
| Vs | | |
| M/s Advance Navotpad Surfactants Ltd. | | Respondent |

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 28.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Applicant: Mr. H.S Kohli, Advocate.

ORDER

CA- 132(PB)/2019

Notice of the application to the Ex-Director respondents- non-applicants 1 to 5 for 08.02.2019.

Process dasti.

List for further consideration on 08.02.2019

-Sd-

(M.M. KUMAR)
PRESIDENT

-Sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)